I. O. C. Subsidiary in Nepal

91. SHRI HARDAYAL DEVGUN: SHRI YAJNA DATT SHARMA: SHRI TRIDIB KUMAR CHOWDHURY: SHRI JAI SINGH: SHRI K. LAKKAPPA: SHRI A. SHREEDHARAN: SHRI V. NARASIMHA RAO: DR. SUSHILA NAYAR: SHRI MAHANT DIGVIJAI NATH: SHRI R. V. NAIK: SHRI D. N. PATODIA: SHRI K. P. SINGH DEO: SHRI R. R. SINGH DEO: SHRI R. K. AMIN: SHRI SRINIBAS MISRA: SHRI J. MOHAMMAD IMAM: SHRI K. M. KAUSHIK: SHRI P. VISHWAMBHARAN: SHRI HIMATSINGKA: SHRI BIBHUTI MISHRA: SHRI S. A. AGADI: DR. RANEN SEN: SHRI JYOTIRMOY BASU: SHRIN. R. LASKAR:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

- (a) whether it a fact that a Subsidiary of the Indian Oil Corporation is going to be formed in Nepal;
 - (b) if so, the reasons therefor;
- (c) the present arrangements for the distribution of petroleum products of Indian Oil Corporation in Nepal and what will be the new arrangements in this regard; and
- (d) the pros and cons of the new arrangements and the way this will affect Indian interest?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) (a) to (d). The Indian Oil Corpotation Limited has formed a wholly owned subsidiary company to carry on business in countries outside India includ-

ing Nepal. This will facilitate the conduct of such business more effectively and will not in any way affect Indian interests adversely. At present, the Marketing Division of the Indian Oil Corporation Limited has a sales office in Nepal, through which the marketing of Indian oil products is handled. This office would be closed down and an office of this subsidiary company will be opened there to look after the operations in Nepal.

Wealth of Sheikh Abdullah and Mirza Afzal Beg.

92. SHRI HARDAYAL DEVGUN:
SHRI SHRI GOPAL SABOO:
SHRI RAM SINGH AYARWAL:
SHRI KANWAR LAL GUPTA:
SHRI ONKAR SINGH:
SHRI SHARDANAND:
SHRI SHARDANAND:
SHRI SURAJ BHAN:
SHRI BRIJ BHUSHAN LAL:
SHRI RAM GOPAL SHALWALE:
SHRI JAGANNATH RAO JOSHI:
SHRI RANJEET SINGH:
SHRI YAJNA DATT SHARMA:
SHRI JAI SINGH:

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 7080 on the 21st April, 1969 and state:

- (a) whether an enquiry about the wealth of Sheikh Abdullah and Mirza Afzal Beg in their names and in the names of their wives, sons, daughters and sons-in-law and its source has since been collected;
 - (b) if so, the details thereof; and
- (c) if not, the steps taken by Government to expedite the collection of the requisite information?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE, (SHRI P. C. SETHI): (a) The enquiries are still going on.

- (b) Does not arise.
- (c) Notices under the Wealth Tax Act have been issued to the various persons.